

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CP No.176/Chd/Hry/2017**

In the matter of:

A2Z Infra Engineering Ltd. ... Petitioner/Applicant No. 1

AND

Amit Mittal, Managing Director. ... Petitioner/Applicant No. 2

Present: Mr. Pankaj Jain, Advocate for petitioners.

The matter could not be taken up today due to paucity of time.

Adjourned to 30.08.2017 for arguments.

*Sd/-*

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(Justice R.P. Nagrath)  
Member(Judicial)

*✓* July 31, 2017  
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